

Manufactured products, the rate of inflation was 5.8 per cent, (-) 12.8 per cent, and 0 per cent respectively in the week.

(c) The inflation details of select food articles in the week ended June 6, 2009, are indicated in table below:

Commodities	Cereals	Pulses	Fruits	Vegetables	Sugar	Tea
Wt. % ->	4.41	0.6	1.46	1.46	3.62	0.16
06-Jun-09 P	13.57	16.77	-0.12	20.63	32.91	46.08

(d) The Government monitors the price situation regularly, with price stability being high on its agenda. Measures taken to contain prices of essential commodities include selective ban on exports and futures trading in food grains, zero import duty on select food items, removal of restrictions on licensing, stock limits and movements of food articles under the Essential Commodities Act of 1955, permitting imports of pulses and sugar by public sector undertakings, distribution of imported pulses and edible oils through the PDS and release of higher quota of non-levy sugar.

Loss making PSUs

†335.SHRI AMIR ALAM KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that large number of Public Sector Undertakings (PSUs) of the Central Government are running in loss;

(b) if so, the details of loss of these PSUs during the last three years, PSU-wise; and

(c) the steps taken to improve the work performance of these PSUs running into loss?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) As per Public Enterprises Survey 2007-08, which was laid in the Parliament on 25.2.2009, there were 39 Central Public Sector Enterprises (CPSEs), incurring losses for the last three years, that is, 2005-06, 2006-07 and 2007-08. The details of loss of these CPSEs during the three years are given in the Statement (See below).

(c) The Government constituted the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004, *inter-alia*, for examination of the cases for revival/restructuring of CPSEs and to make appropriate recommendations to the Government. The administrative Ministries/Departments first identify the sick enterprises and subsequently submit comprehensive revival proposal to the BRPSE for consideration and for making suitable recommendations.

Performance improvement of CPSEs is a continuous process; enterprise specific measures for their turn around are taken by the concerned administrative Ministries/Departments and the CPSEs.

†Original notice of the question was received in Hindi.

This, *inter alia*, includes (a) financial restructuring such as conversion of loan into equity, waiver of loan and interest including penal interest, Government guarantee for raising loans, grant of moratorium on payment of interest/loan, (b) business restructuring, such as, formation of joint ventures, merger with another PSE, modernization and improved marketing strategies, etc.

Statement

List of loss-making CPSEs for the last three years

(Rs. in lakh)

Sl. No.	Name of CPSE	2007-08	2006-07	2005-06
1	2	3	4	5
1.	Andaman & Nicobar ISL. Forest & Plant. Dev. Corp. Ltd.	-3193	-1340	-1215
2.	Airline Allied Services Ltd.	-5916	-8536	-5654
3.	Bengal Chemicals & Pharmaceuticals Ltd.	-1069	-469	-845
4.	Bharat Heavy Plate & Vessels Ltd.	-2673	-3470	-7138
5.	Bharat Wagon & Engineering Co. Ltd.	-1362	-2414	-2488
6.	Brahmaputra Valley Fertilizer Corporation Ltd.	-10584	-6237	-9978
7.	British India Corporation Ltd.	-1396	-1340	-2087
8.	Brushware Ltd.	-7	-6	-3
9.	Burn Standard Company Ltd.	-15129	-15186	-44274
10.	Fertilizer Corpn. of India Ltd.	-150483	-143259	-129400
11.	Hindustan Cables Ltd.	-43500	-31068	-29532
12.	Hindustan Fertilizer Copn. Ltd.	-110198	-106514	-96461
13.	Hindustan Photo Films Manufacturing Co. Ltd.	-78948	-65306	-56090
14.	Hindustan Prefab Ltd.	-1375	-1463	-1383
15.	Hindustan Steel Works Costn. Ltd.	-2672	-8350	-8597
16.	HMT Chinai Watches Ltd.	-4904	-3991	-3088
17.	HMT Machines Tools Ltd.	-4050	-14978	-656
18.	HMT Watches Ltd.	-14695	-19581	-7631
19.	Hooghly Dock and Port Engineers Ltd.	-5189	-7297	-3803
20.	Hotel Corporation of India Ltd.	-2497	-1271	-304
21.	Hindustan Vegetable Oils Corpn. Ltd.	-2109	-2291	-343318
22.	Indian Drugs & Pharmaceuticals Ltd.	-29824	-35116	-35391
23.	ITI Ltd.	-36682	-40526	-42876

1	2	3	4	5
24.	Instrumentation Ltd.	-3337	-2780	-2451
25.	IDPL (Tamilnadu) Ltd.	-276	-120	-42
26.	J & K Mineral Development Corpn. Ltd.	-20	-18	-342
27.	Jute Corpn. of India Ltd.	-1380	-4404	-1777
28.	Konkan Railway Corporation Ltd.	-14499	-23328	-23561
29.	Madras Fertilizers Ltd.	-13485	-11478	-13174
30.	National Jute Manufacturers Corporation Ltd.	-48713	-79449	-42431
31.	National Textile Corpn. Ltd.	-151467	-53580	-700
32.	NEPA Ltd.	-3767	-4447	-5193
33.	North Eastern Handicrafts & Handloom Development Corporation Ltd.	-246	-247	-263
34.	Orissa Drugs & Chemicals Ltd.	-61	-71	-134
35.	Richardson & Cruddas (1972) Ltd.	-5960	-3762	-4259
36.	Triveni Structural Ltd.	-5080	-4685	-4891
37.	Tyre Corporation of India Ltd.	-4888	-4793	-4769
38.	Tungabhadra Steel Products Ltd.	-2045	-3750	-3008
39.	Utkal Ashok Hotel Corporation Ltd.	-121	-119	-116

Rehabilitation of loss-making PSUs

336. SHRI T.T.V. DHINAKARAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether any proposal for rehabilitation of 17 loss-making Public Sector Undertakings (PSUs) is under consideration;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (c) So far as Public Sector Enterprises (PSEs) under the Department of Heavy Industry are concerned, Board for Reconstruction of Public Sector Enterprises (BRPSE) is making recommendations on revival and future of the PSEs. Based on recommendations of BRPSE Government has approved implementation of revival/restructuring packages in case of 15 PSEs.

- Andrew Yule & Co. Ltd.
- Bridge & Roof Co.Ltd.
- Hindustan Salts Ltd.
- BBJ Construction Co.Ltd.